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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/94/(IB)/2017  
**NAME OF THE PETITIONER(S)** : SHREYAS RELAY SYSTEMS LTD  
**NAME OF THE RESPONDENT(S)** : JAIN GRANITES & PROJECTS IND LTD  
**UNDER SECTION** : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

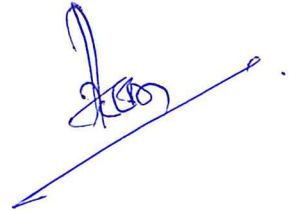
1. K.M. ANAND

Counsel for petitioner



2. A.X.N. PRABHU

Company Secretary for  
Respondent



**ORDER**

Counsel representing both the parties are present. Time extended at request for submissions by both the counsel. Put up on 08.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)